

**GOVERNMENT OF INDIA
MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION**

**LOK SABHA
UNSTARRED QUESTION NO. 326
TO BE ANSWERED ON 27.11.2024**

DIGITALISATION OF MPLADS E-SAKSHI PORTAL

326. SHRI M K RAGHAVAN:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the Government has noticed any issues with the digitalisation of MPLADS e- Sakshi portal and if so, the details thereof;

(b) whether the Government has noticed denial of payment in some projects during the last financial year, where administrative sanction were accorded based on physical letters by MPs, and which could not be entered in said portal;

(c) if so, the details thereof along with the remedial measures taken by the Government;

(d) whether the Government has taken any steps to carry over the balance amount of 17th Lok Sabha term to 18th Lok Sabha and if so, the details thereof;

(e) whether the Government has any plan to make said Portal more user friendly and if so, the details thereof; and

(f) whether the Government has any plan to implement Ex-MP module to all sitting MPs, who served in the last Lok Sabha tenure and if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CULTURE (RAO INDERJIT SINGH)

(a) No, Sir.

(b), (c) & (f) In accordance with the revised MPLADS Guidelines, 2023 and new fund flow system implemented by the Government w.e.f. 01.04.2023, the Ministry had already released authorizations to the Hon'ble Members of Parliament of 17th Lok Sabha on eSAKSHI portal.

As per the revised MPLADS Guidelines, 2023 the Hon'ble MPs are required to submit their recommendations through eSAKSHI portal only.

Further, based on the references received from the various stakeholders including Hon'ble MPs, the Ministry has developed an online solution i.e. Ex-MP module for payments of the works which have been recommended in physical form by the Hon'ble MPs and which could not be entered in said portal after the launch of eSAKSHI portal w.e.f. 01.04.2023.

(d) Para 10.5.1 of MPLADS guidelines stipulates that in respect of an elected Members of Lok Sabha, the balances of MPLADS funds not committed to works of the predecessor Member of Parliament would be passed on to the sitting Member of Parliament from that constituency. In case of fresh delimitation, separate orders will be issued by the Government.

(e) For effective implementation of the MPLAD Scheme, the Ministry is organizing Workshops/Webinars/Hands-on Trainings on the revised Guidelines and eSAKSHI portal on a regular basis for the stakeholders including States/UTs and Hon'ble MPs. Further, a Kiosk to apprise Hon'ble MPs is setup by the Ministry during every Parliament session since the Monsoon Session 2023 of the Parliament. The functionalities of the portal have been enhanced based on the feedback received from various stakeholders.
